





NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

2(a)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 15-04-2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/210/2018
PETITION NUMBER : CP/53/2017
NAME OF THE PETITIONER(S) : MEDICI HOLDINGS LTD
NAME OF THE RESPONDENT(S) : PHOTON INFOTECH PVT LTD
UNDER SECTION : Rule 11, 2(15)&32 of NCLT Rule

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1)	R. Sankaranarayanan P. Rajkumar Shabakh	Sen. Counsel for Petitioner	
2)	K. Muralthy	Counsel for Respondent	
3)	Binathi & Pavan Advocates	Counsel for R ₁ - R ₅	
4)	Mehala CS	Counsel for R ₉	

ORDER

At request of the parties, list this matter on 21.05.2019.

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(S.VIJAYARAGHAVAN)
Member (Technical)

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(B.S.V.PRAKASH KUMAR)
Member (Judicial)